

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3788 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Vs. Rakesh Kumar Gupta	Jyoti Taneja
2.	I.A. No. 3790 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Govind Singh Bisht Vs. L & T Finance Ltd. & anr.	Ravi Sehgal

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